

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. MA 2978/2019 IA 908/2024 in C.P. (IB)/1042(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

NAME OF THE PARTIES:- Mr. Udupi Vasudev Ganesh Nayak
IN THE MATTER OF
P & S Jewellery Ltd

**Section: 60(2), Sec. 45 (1) U/s 10 of Insolvency and Bankruptcy
Code, 2016**

ORDER

IA 908 of 2024:- Counsel, Smriti Shahani appeared for the Applicant/Liquidator. This Application is filed by the Liquidator for placing on record 22nd progress report for the quarter ended on 31.12.2023. The said report is taken on record, no order is called for. Accordingly, **IA 908 of 2024** is **allowed** and **disposed of**.

MA 2978 of 2019:- Counsel, Smriti Shahani appeared for the Applicant/Liquidator, Counsel, Satsang Tailor appeared for the Respondent nos. 4, 8 and 11, Counsel, Bankim Mehta appeared for the Respondent no. 15 through VC, PCA, Nitin Gutka appeared for the Respondent no. 9 through VC and Counsel, Akhil Sarathy appeared for the Respondent nos. 13 and 14 through VC. List this matter on **12.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)